

राष्ट्रीयहरितअधिकरण / National Green Tribunal  
प्रधानन्यायपीठ / Principal Bench  
फरीदकोटहाउस, कॉपरनिकसमार्ग/ Faridkot House, Copernicus Marg  
नईदिल्ली / New Delhi – 110001

**NOTIFICATION**

NGT/PB/87/Admn/2014/634 (AD)

Dated : 25<sup>th</sup> May, 2020

**Sub: Resuming functioning of NGT after one staff member was found corona positive -reg.**

As one corona positive case at NGT workplace came to light, the NGT followed the necessary protocols. The NGT (PB) premises were sanitized and high-risk exposure contacts were asked to quarantine themselves for 14 days, while the low-risk exposure contacts were directed to closely monitor their health and to follow all applicable protocols.

In terms of the guidelines issued by Directorate General of Health Services, Ministry of Health and Family Welfare, Govt. of India dated 18.05.2020, the NGT shall resume its functioning with effect from 26.05.2020, in the manner which existed immediately before issuance of Notification issued vide No. NGT/PB/87/Admn/2014/631 (AD) dated 22.05.2020

This issues with approval of the Competent Authority.

Sd/- x xxx  
(Ashu Garg)  
Registrar General

**Copy to:**

1. PPS to Hon'ble Chairperson, NGT
2. PS to all Hon'ble Judicial Members and Hon'ble Expert Members
3. PA to Registrar General, NGT (PB)
4. Ld. Deputy Registrars (PB) and Ld. Assistant Registrar (PB)
5. All section heads, NGT(PB) for information and necessary action, and for bringing the above directions to the notice of all staff members working under them.
6. Ld. Registrars (all zonal Benches)
7. The Ld. Secretary, Ministry of Environment, Forest and Climate Change
8. The Ld. President/Ld. Vice President/Ld. Secretary, NGT Bar Association
9. NGT website
10. Guard file.